

13.07 hrs.

TAMIL NADU BUDGET, 1977-78

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): I beg to lay on the table of the House the Annual Financial Statement of the State of Tamil Nadu for the financial year 1977-78.

Statement

2. The Budget Estimates for 1976-77 envisaged a revenue deficit of Rs. 5.32 crores and closing cash balance of minus Rs. 2.98 crores. In the Revised Estimates, the revenue deficit is estimated at Rs. 12.78 crores with a closing cash balance of minus Rs. 1.18 crores. The major factor which has led to the increase in the revenue deficit is the expenditure on drought relief and flood relief. The Plan and Non-Plan expenditures on drought relief have been Rs. 27.52 crores. Rs. 4.1 crores will be spent on flood relief. The total expenditure of Rs. 31.62 crores on the relief for natural calamities has been covered to the extent of Rs. 18.75 crores by way of advance Plan assistance from the Centre.

3. The approved Plan outlay for the current year was Rs. 201 crores. It is now anticipated that Plan expenditure will be of the order of Rs. 227 crores in 1976-77.

4. In the Budget as now proposed for 1977-78, the revenue receipts are estimated at Rs. 635.91 crores and the expenditure on revenue account at Rs. 645.81 crores, resulting in a revenue deficit of Rs. 9.9 crores. The capital expenditure in 1977-78 has been estimated at Rs. 62.69 crores.

5. A Plan outlay of Rs. 260 crores has been approved for 1977-78. The provisions in the Plan for major sectors are: Power—Rs. 95 crores; Irrigation—Rs. 25 crores; Agriculture and allied sectors—Rs. 30 crores; Industry—Rs. 14 crores; Transport and Communications—Rs. 24 crores; Water

Supply and Sewerage—Rs. 25 crores; Education—Rs. 13 crores; Housing and Urban Development—Rs. 16 crores; and other social and economic services—Rs. 18 crores.

6. The overall effect of the transactions on the Revenue, Capital and Loan accounts will result in a closing cash balance of minus Rs. 13.92 crores at the end of 1977-78. Government will endeavour to fully eliminate this deficit through a variety of measures including economies, better collection of taxes and other dues to Government and by improving the financial performance of the public sector Corporations. We can also expect a measure of buoyancy in receipts due to better fiscal discipline and improved efficiency in the operations of Government, provided seasonal conditions are reasonably normal. Specific targets for economy will be formulated and implemented in all departments of Government. Similarly, intensive reviews have been undertaken of the financial performance of public sector undertakings and improved surpluses on their part will be planned for and achieved during the year.

7. At present, we are seeking a 'Vote-on-Account' for five months on the basis of the Annual Financial Statement placed before the House.

SHRI HARI VISHNU KAMATH (Hoshangabad): Does the Government propose to end President's Rule in Tamil Nadu and hold fresh elections there?

MR. SPEAKER: I do not think the hon. Finance Minister will be able to answer that question now.

NAGALAND BUDGET, 1977-78

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL) I beg to lay before the House the annual financial statement of the Government of Nagaland for the financial year commencing from 1st April, 1977.

Statement

The House is aware that the functions and powers of the Legislative Assembly of the State of Nagaland are at present exercisable by Parliament. Accordingly, with your permission, Sir, I beg to lay before the House the annual financial statement of the Government of Nagaland for the financial year commencing from 1st April, 1977.

2. Revenue receipts of the State in 1977-78 are estimated at Rs. 57.09 crores and expenditure, on revenue account, at Rs. 49.31 crores, resulting in a revenue surplus of Rs. 8.68 crores. The capital account, however, shows a deficit of Rs. 5.22 crores. Thus, in the overall, there will be a surplus of Rs. 3.46 crores. As against Rs. 17.70 crores in 1976-77, the estimates for 1977-78 provide for a Plan Outlay of Rs. 19.27 crores, comprising Rs. 6.33 crores for agriculture and allied services, Rs. 1.40 crores for water and power development, Rs. 5.26 crores for transport and communications, Rs. 5.15 crores for social and community services and Rs. 1.13 crores for other services like industry, etc.

3. Sir, at present we are seeking a 'Vote-on-Account' for five months on the basis of the estimates which I have just laid before the House.

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13.08 hrs.

PONDICHERRY BUDGET, 1977-78

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): I beg to lay before the House the annual financial statement of the Union Territory of Pondicherry showing the estimated receipts and expenditure of the territory in relation to the financial year 1977-78.

Statement:

The House is aware that the functions and powers of the Legislative Assembly of the Union territory of Pondicherry are at present exercisable by Parliament. Accordingly, with your permission, Sir, I beg to lay before the House the annual financial statement of the Union territory, showing the estimated receipts and expenditure of the territory in relation to the financial year 1977-78.

2. In the Revenue Account of the Union territory, receipts in 1977-78 are estimated at Rs. 13.90 crores and expenditure at Rs. 20.05 crores, leading to a deficit of Rs. 6.15 crores, which will be met by grant-in-aid from the Centre. On Capital Account, the estimates reveal a deficit of Rs. 4.38 crores, which will be met by obtaining loans from the Government of India. The estimates for 1977-78 provide for an outlay of Rs. 8.33 crores on the Plan of the Union territory, as compared to Rs. 7.25 crores in 1976-77. Sectoral distribution of the contemplated Plan outlay is given in the Explanatory Memorandum which is being made available to the Honourable Members.

3. On the basis of these estimates, Sir, we are, for the present, seeking a Vote on Account for the first five months of the year commencing on 1st April, 1977.

MR. SPEAKER: The House stands adjourned till 11.00 A.M. tomorrow.

13.10 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, March, 29, 1977/Chaitra 8, 1899 (Saka)